

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4639
TO BE ANSWERED ON 28.03.2025**

SOCIAL SECURITY BENEFITS FOR ASHA WORKERS

4639. SHRI RAJA RAM SINGH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government intends to increase the budget under National Health Mission (NHM) to ensure fair remuneration and social security benefits for ASHA workers, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government intends to revise wages and fixed monthly honorariums for ASHA workers currently at 2,000 per month, if so, the details thereof;

(c) whether the Government intends on extending social securities to ASHA workers, in line with the Code on Social Security, 2020, under NHM, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has constituted a committee to revise wages and extending social security benefits to ASHA workers, if so, the details of the reports of the committee and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d) : The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the

requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

https://nhm.gov.in/New-Update-2023-24/ASHA/Orders_and_guidelines/ASHA-INCENTIVES.pdf

Further, States/UTs have also been given flexibility to provide additional incentives to ASHA workers.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by

beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers.

Under National Health Mission (NHM), funds are released to States/UTs under flexible pools on a lump sum basis to provide greater flexibility to States to utilize the funds as per their felt need and priorities, hence no separate funds released to the States/UTs for ASHA Activities.

The year-wise expenditure for ASHA workers under NHM from 2021-22 to 2023-24 are at **Annexure**.

Annexure referred to in reply to Parts (a) to (d) of Rajya Sabha Unstarred Question No. 4639 for 28.03.2025

Annexure

Expenditure for ASHA workers under National Health Mission for FY- 2021-22 to 2023-24

(Rs. in Lakh)

Sl. No.	State	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	210.07	103.04	137.64
2	Andhra Pradesh	9,629.63	1,660.65	2,347.80
3	Arunachal Pradesh	1,132.58	1,600.91	1,701.15
4	Assam	6,941.57	11,106.50	10,890.02
5	Bihar	4,644.26	33,139.23	22,146.29
6	Chhattisgarh	4,330.25	23,077.21	20,372.14
7	Dadra & Nagar Haveli Daman & Diu	93.47	104.08	75.20
8	Delhi	1.86	2,068.94	1,941.23
9	Gujarat	8,237.40	14,757.27	24,825.12
10	Haryana	5,087.83	6,399.52	6,787.57
11	Himachal Pradesh	6,345.45	6,668.99	7,684.08
12	Jammu and Kashmir	4,936.44	3,766.83	4,076.24
13	Jharkhand	13,991.61	16,501.60	20,697.45
14	Karnataka	7,127.02	10,706.61	12,498.67
15	Kerala	1,501.01	7,868.19	6,819.57
16	Lakshadweep	19.76	27.40	23.74
17	Madhya Pradesh	27,106.79	23,526.57	22,966.49
18	Maharashtra	19,326.48	23,078.27	22,076.58
19	Manipur	925.18	1,017.29	325.13
20	Meghalaya	2,103.33	2,013.19	1,810.69
21	Mizoram	302.25	273.32	277.57
22	Nagaland	587.38	382.01	486.47
23	Odisha	16,637.43	18,855.24	19,782.08
24	Puducherry	-	114.30	118.57
25	Punjab	3,378.06	6,962.56	6,396.10
26	Rajasthan	10,390.31	10,872.31	10,360.41
27	Sikkim	139.51	217.41	192.93
28	Tamil Nadu	1,692.44	1,004.85	645.84
29	Tripura	1,290.85	2,844.86	2,811.32
30	Uttar Pradesh	51,259.26	51,591.86	62,698.94
31	Uttarakhand	4,115.20	3,743.46	5,779.41
32	West Bengal	2,463.77	15,030.66	20,341.69
33	Telangana	9,029.61	7,423.22	7,362.46
34	Ladakh	182.87	342.33	342.07
Total		225,160.95	308,850.64	327,798.65

Note:

1. ASHA exists in all States/UTs except Goa and Chandigarh
2. Expenditures are as reported by the states in FMR and are provisional.
3. Expenditure includes Central Share, Corresponding State Share and Opening Balance at the beginning of the year.